

Central Information Commission
2nd Floor, 'B' Wing
August Kranti Bhawan
Bhikaji Cama Place
New Delhi

Notification

New Delhi, dated 5th December, 2007

In exercise of the powers conferred by Sub Section (4) of Section 12 of the Right to Information Act 2005, the Central Chief Information Commissioner hereby constitutes a Sub Committee for coordinating the suggestions received from State Commissions and to review the suggested amendments in the Act with the following members:

- Shri K K Misra, SCIC, Karnataka
- Shri Suresh Vinayakrao Joshi, SCIC, Maharashtra
- Shri P. Talitemjen Ao, SCIC, Nagaland
- Justice Shashank Kumar Singh, SCIC, Bihar
- Shri A. K Vijayavargiya, SCIC, Chhattisgarh
- Shri R. S Tolia, SCIC, Uttarakhand
- Shri G. Madhavan, SCIC, Haryana
- Prof. M. M. Ansari, Central Information Commissioner, New Delhi &
- Shri Rajan Kashyap, SCIC, Punjab, Convenor

2. The CIC will nominate an officer who may function as nodal officer for this Committee. The Sub Committee may invite some experts also to attend their meeting if they so desire.

3. Initially Sub Committee will have a tenure of six months.

(F. No. 1/Comm/RTI/07-CIC)

(Pankaj K P Shreyaskar)
Deputy Secretary &
Joint Registrar
Phone: 011-26717354

To

1. CIC/ICs
2. SCICs/ICs of the State Commissions
3. RTI Cell, DoPT
4. Secy./JS (TK)/JS (S)
5. DS (PP)/US (DCS)/US (G)
6. NIC/Admn.